(b) Yes. The U. N. Chief Military Observer has held that aircraft did fly as alleged by India in all the four cases but that their indentifica-tion was impossible. He has therefore given an award of 'No Violation' against Pakistan in these cases.

12 Noon

PAPERS LAID ON THE TABLE

FIFTH ANNUAL REPORT OF THE HINDUSTAN HOUSING FACTORY PRIVATE LIMITED AND GOVERNMENT REVIEW

THEREON

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): Sir, I beg to lay on the Table a copy each of the following papers—

- (i) Fifth Annual Report of the Hindustan Housing Factory Private Limited for the period 1st August, 1957 to 31st July, 1958, together with the Auditors' Report thereon, ■ under subsection (1) of section 639 of the Companies Act, 1956.
- (ii) Review by the Government 'on the working of the Hindustan Housing Factory Private Limited for the period 1st August, 1957 to 31st July, 1958.

[Placed in Library. See No. LT-1398/59 for (i) and (ii).]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S. O. No. 754, dated the 1st April, 1959, publishing further amendments in Government Notification S.R.O. No. 1150, dated the 30th May, 1955. [Placed in Library. See No. LT-1383/59.]

FIRST ANNUAL REPORT OF THE EXPORT RISKS INSURANCE CORPORATION (PRIVATE) LIMITED

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the First Annual Report of the Export Risks Insurance Corporation (Pivate) Limited for the period from 30th July, 1957 to 30th September, 1958, together with the Auditors' Report and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1386/59.]

SIXTH ANNUAL REPORT OF THE HINDUSTAN CABLES PRIVATE LIMITED

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Sixth Annual Report of the Hindustan Cables Private Limited for the year 1957-58, together with the Auditors' Report and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1385/59.]

THIRD ANNUAL REPORT OF THE NATIONAL SMALL INDUSTRIES CORPORATION PRIVATE LIMITED

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Third Annual Report of the National Small Industries Corporation Private Limited for the year 1957-58 together with the Auditors' Report thereon. [Placed in Library. See No. LT-1384/59.]

ANNUAL REPORT (1959) OF THE NATIONAL PRODUCTIVITY COUNCIL, INDIA

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, a copy of the Annual Report (1959) of the National Productivity Council, India. [Placed in Library. *See* No. LT-1387/59.]